

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10646/2006

(From the judgement and order dated 21/02/2006 in WP No. 86/2005 of The HIGH COURT OF
JUDICATURE OF BOMBAY AT AURANGABAD)

NIRAJ Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to file additional documents and pray
er
for interim relief)
(for final disposal)

Date: 01/12/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s) Mr. Shivaji M. Jadhav,Adv.

For Respondent(s) Ms. Asha Gopalan Nair,Adv.
Ms.Gargi Khanna, Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted.

Application for permission to file addl.documents and exemption from filing O.T.
granted.

Expedite hearing of the appeal.

(G.V.Ramana)
Court Master

(Veera Verma)
Court Master